

Central Administrative Tribunal
Principal Bench

O.A. No. 2963 of 1997

New Delhi, dated this the 19th February, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. T.N. Bhat, Member (J)

S/Shri

1. Bhawan Chandra,
S/o late Shri Jai Dutt Birjwasi,
R/o D-49, Colony, New Delhi.
2. Vikram Singh,
S/o Shri Dhum Singh
3. P.S. Thimmaiah,
S/o Shri P.M. Subbaiah
4. Narayan Singh Rawat,
S/o late Shri Dhanna Singh
5. Sri Dutt,
S/o Shri Dhani Ram
6. Kishan Lal
S/o Shri Mohar Singh
7. N. Krishnan,
Shri P.V. Govindan Nair
8. Sakruddin Khan
S/o late Shri Ahmad Khan
9. Hare Narayan Singh,
S/o Shri Shiv Mangal Singh
10. Sant Veer Singh
S/o Shri Maha Singh
11. Surender Singh
S/o Shri Shish Ram Singh ... Applicants

(By Advocate: Shri H.K. Gupta)

Versus

1. Director,
Intelligence Bureau,
Ministry of Home Affairs,
New Delhi.
2. Director General,
Central Reserve Police Force,
Ministry of Home Affairs, New Delhi.
3. Shri Harpal Singh,
Asst. Central Intelligence Officer II,
Intelligence Bureau,
Ministry of Home Affairs, New Delhi.

4. Shri Rajbhan Singh,
Junior Intelligence Officer II,
I.B., MHA, New Delhi.

5. Shri Ratti Ram,
J.I.O II,
I.B. MHA, New Delhi.

6. Shri Rameshwar Lal,
Jr. I.O. II,
I.B., MHA, New Delhi.

7. Shri V.K. Bhatt,
Asst. Central Intelligence Officer II,
I.B. (MHA),
New Delhi. ... Respondents
(By Advocate: Shri K.C.D. Gangwani)

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. It is not denied that out of the applicants in the O.A. the Central Reserve Police Force have given their consent for permanent absorption in the I.B. of all except one, and even in respect of him, i.e. applicant No.4 (Shri Narayan Singh Rawat), Shri Gupta states that as per his information CRPF has communicated their No Objection Certificate for his permanent absorption in I.B.

3. In the light of the above this O.A. is disposed of with a direction to Respondents to consider the case of applicant No.4 Shri Rawat for permanent absorption in the background of NOC stated to have been furnished by CRPF within three months from the date of receipt of a copy of this order. No costs.

h.s.b
(T.N. Bhat)
Member (J)
/GK/

S.R. Adige
(S.R. Adige)
Vice Chairman (A)